

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL D.NO(s). 732 OF 2010
(FOR PREL. HEARING)

SECURITIES & EXCHANGE BOARD OF INDIA

Appellant (s)

VERSUS

S.KUMARS NATIONWIDE LTD.& ANR.

Respondent(s)

(With appln(s) for condonation of delay in filing appeal)

Date: 22/02/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Petitioner(s) Mr. Goolam E. Vahanvati, A.G.
Mr. Pratap Venugopal, Adv.
Mr. Dileep Poolakkut, Adv.
for M/s. K.J. John & Co.,Advs.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Issue notice as to why the appeal should not be
admitted.

(N. ANNAPURNA)
COURT MASTER

(MADHU SAXENA)
COURT MASTER